## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1398 ANSWERED ON:14.07.2009 VILLAGE GRAIN BANKS Mahtab Shri Bhartruhari

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the targets fixed and achieved for setting up of village grain banks during the first two years of the Eleventh Five Year Plan. State-wise; and
- (b) the steps taken to achieve the said targets during the ensuing years?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): During the 11th Five Year Plan period a target to establish 12,823 Village Grain Banks(VGBs) has been fixed. However, no Statewise targets for setting up of Village Grain Banks have been fixed. All the State/Union Territory Governments were requested to submit proposals for setting up of VGBs during the 11th Plan period as per the guidelines. VGBs are sanctioned based on the proposals received from the State/UT Governments. During the First two Years of 11th Plan, 5,005 Village Grain Banks have been sanctioned to 11 States as per statement annexed.
- (b): To sanction more Village Grain Banks during the remaining period of 11th Five Year Plan, proposals have been requested from State/UT Governments.

## **ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1398 DUE FOR ANSWER ON 14.07.2009 IN THE LOK SABHA.

VILLAGE GRAIN BANKS SANCTIONED DURING THE FIRST TWO YEARS OF THE 11TH FIVE YEAR PLAN

Sl.No. Name of State VILLAGE GRAIN BANKS SANCTIONED				
1.	Bihar 4	15		
2.	Gujarat	128		
3.	Kerala 3	87		
4.	Madhya Pra	desh 185	58	
5.	Manipur	200		
6.	Nagaland	150		

7. Orissa 260

- 8. Rajasthan 550
- 9. Tripura 26
- 10. Uttar Pradesh 781
- 11. West Bengal 250

Total 5,005